National Company Law Tribunal

Allahabad Bench

CPNO. 123/ALD 2017

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL **COMPANY LAW TRIBUNAL ON 10.01.2018**

NAME OF THE COMPANY: Shori Lalit Mohan Solivastava VS. Jey Paulcash Associates Lad.
SECTION OF THE COMPANIES ACT/1 & B CODE: 73(4) of the Companies Act of 2013

SI. NO.

Representation

Signature

VARONDEVSIAR Der Applical Roym

CP No. 123/ALD/2017

Sh. Varun Dev Sharma for the petitioner. Sh. R.P. Agarwal, Advocate for the Respondent Company.

The petitioner counsel seeks time to file rejoinder to the objection. The time is granted.

The matter to be listed on 6th February, 2018.

Date: 10/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)